COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY, NEW DELHI
(Appellate Jurisdiction)

APPEAL NO. 332 OF 2016 & IA NO. 706 OF 2016

Dated: 21st December, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Nuclear Power Corporation of India Ltd. ...Appellant(s)
Vs.
Central Electricity Regulatory Commission & Ors. .....Respondent(s)

Counsel for the Appellant(s) : Mr. Mukesh Kumar
Ms. Bhawana Dhuman

ORDER

Learned counsel for the Appellant is stated to be out of station. List the matter on ***03.01.2017.*** Permission to file the amended memo of parties is granted and the same may be filed within a week.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/vg